

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P No. 258/KB/2017 C.P No. 1095/16

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company Under Section		Busetty Ram Mohan Rao &Anr (Busetty Jewellers Pvt. Ltd. & Ors) -Vs- Registrar of Companies, West Bengal 560(6)		
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<u>20 07 2017</u>- C.P.No.1095/16 — Busetty Ram Mohan Rao & Anr. (Busetty Jewellers Pvt. Ltd. & Ors.) Vs. Registrar of Companies, West Bengal.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

The instant application is filed under Section 560(6) of the Companies Act, 1956 and received on transfer from the Hon'ble High Court. Perused the records. No ROC report is found. ROC Report is hereby called for. Petitioner is to take steps.

Fixed on 10.08.2017.

MANORAMA KUMARI MEMBER(J)